

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF CONTEMPT PETITION (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	CP/36/2017 IN WP/549/2016	ADV. SANMAN R. KENY	SUMATI GANBA FAL DESSAI.,	RAJESH FAL DESAI AND PRAJOTI NAIK.,	ADV. AMEY PRABHU DESSAI FOR R.NO.4 ADV. SUSAN LINHARES FOR R.NO.1,2 & 3 ADV. SUSAN LINHARES FOR RESPONDENT NO. 2 & 3 ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R.NO.5 ADV. SANKALP SINAI BHANGUI FOR R.NO.5 ADV. PRASHIL AROLKAR FOR R.NO.5 ADV. SANDESH D. PADIYAR FOR R.NO.5 ADV. KUNAL KOMARPANT FOR R.NO.4 ADV. SHOWMIK PAI ANGLE FOR R.NO.4 ADV. SAGAR GAONKAR FOR R.NO.4 ADV. NITISHA NAIK FOR R.NO.4 ADV. SHIRIN V. NAIK FOR R.NO.4	IN VIEW OF ORDER DTD. 17.11.17, VAKALATNAMA FILED BY ADV. S. NAIK ON BEHALF OF R-4 AND ADV. P SHIRODKAR HAS FILED VAKALATNAMA ON BEHALF OF R-5, SAME IS KEPT IN MISC FILE.

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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